

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 990/2016 - C.1.

Dt.30-04-2016

NOTIFICATION NO. 05/2016. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following transfers and postings: -

I

Sri V. Ravi Shankar Rao, Paper Promotee from the Unit of the District Judge, Karimnagar, State of Telangana, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women at Warangal. (Newly established Court).

Sri A. Narayana, Paper Promotee from the Unit of the District Judge, Medak at Sangareddy, State of Telangana, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women at Karimnagar. (Post kept vacant).

Sri R.Narasimha Reddy, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional Metropolitan Sessions Judge's Court-cum-XX Additional Chief Judge's Court, Secunderabad, State of Telangana, is transferred and posted as Chief Administrative Officer, XV Additional District & Sessions Court, Ranga Reddy District at L.B. Nagar, Hyderabad vice Sri Medi Swamy transferred.

Sri Medi Swamy, Chief Administrative Officer, XV Additional District & Sessions Court, Ranga Reddy District at L.B.Nagar, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional Metropolitan Sessions Judge's Court- cum- XX Additional Chief Judge's Court, Secunderabad, State of Telangana, vice Sri R. Narasimha Reddy transferred.

- i) S/Sri V. Ravi Shankar Rao, A. Narayana, R. Narasimha Reddy and Medi Swamy shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Karimnagar, Medak at Sangareddy, Ranga Reddy District and the Metropolitan Sessions Judge, Hyderabad, State of Telangana, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri Syed Sulthan Salahuddin, Chief Administrative Officer, I Additional Special Judge's Court for CBI Cases, Hyderabad, State of Telangana, is transferred and posted as Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Khammam (Post kept vacant).

Sri D. Balraj, Chief Administrative Officer, Additional District & Sessions Court, Vikarabad, Ranga Reddy District, State of Telangana, is transferred and posted as Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad vice Sri A. Kishan transferred.

Sri A. Kishan, Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad, State of Telangana, is transferred and posted as Chief Administrative Officer, Metropolitan Sessions Judge's Court, Hyderabad in the vacancy arises due to retirement of Sri P. Muralidhar Rao on 30-04-2016 on attaining the age of superannuation.

- i) S/Sri Syed Sulthan Salahuddin, D. Balraj and A. Kishan, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Metropolitan Sessions Judge, Hyderabad and the District Judge, Ranga Reddy District, State of Telangana, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

III

Sri L.A. Kondala Rao, Chief Administrative Officer, Additional District & Sessions Court, Kovvur, West Godavari District, State of A.P., is transferred and posted as Chief Administrative Officer, Court of the Principal Special Judge for trial of CBI Cases, Visakhapatnam vice Sri K. Rama Rao transferred.

Sri K. Rama Rao, Chief Administrative Officer, Court of the Principal Special Judge for trial of CBI Cases, Visakhapatnam, State of A.P., is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court, Kovvur, West Godavari District, State of A.P., vice Sri L.A. Kondala Rao transferred.

Sri L. Sreenivasa Reddy, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Ananthapuram, State of A.P., is transferred and posted as Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Kadapa vice Sri C. Lakshmi Ranga transferred.

Sri C. Lakshmi Ranga, Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Kadapa, State of A.P., is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Ananthapuram, vice Sri L. Sreenivasa Reddy transferred.

- i) S/Sri L.A. Kondala Rao, K. Rama Rao, L. Sreenivasa Reddy, C.Lakshmi Ranga, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, West Godavari at Eluru, Visakhapatnam, Ananthapuram and Kadapa, State of A.P. are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.


REGISTRAR (ADMN.)

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Karimnagar, Warangal, Medak at Sangareddy, Ranga Reddy District at L.B. Nagar, Hyderabad and Khammam (State of Telangana).
3. The District Judges, West Godavari at Eluru, Visakhapatnam, Ananthapuram and Kadapa (State of Andhra Pradesh).
4. The Metropolitan Sessions Judge, Hyderabad. (State of Telangana)
5. The Special Sessions Judge for Fast Tracking cases relating to Atrocities against Women at Warangal and Karimnagar (State of Telangana).
6. The Additional District & Sessions Judge, Vikarabad, Ranga Reddy District.
7. XV Additional District & Sessions Judge, Ranga Reddy District at L.B. Nagar, Hyderabad. (State of Telangana).
8. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional Metropolitan Sessions Judge-cum-XX Additional Chief Judge, Secunderabad (State of Telangana).
9. I Additional Special Judge for CBI Cases, Hyderabad (State of Telangana).
10. III Additional Special Judge for CBI Cases, Hyderabad (State of Telangana).
11. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Khammam (State of Telangana).

12. The Principal Special Judge for CBI Cases, Visakhapatnam (State of Andhra Pradesh).
13. The Additional District & Sessions Judge, Kovvur, West Godavari District (State of A.P.).
14. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989. Ananthapuram (State of A.P.).
15. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Kadapa (State of A.P.).
16. The Pay and Accounts Officer, Hyderabad. (State of Telangana).
17. The District Treasury Officers, Karimnagar, Medak at Sangareddy, Warangal, Khammam and Ranga Reddy District.(State of Telangana).
18. The District Treasury Officers, West Godavari at Eluru, Visakhapatnam, Ananthapuram and Kadapa (State of A.P.).
19. The Sub Treasury Officer, Kovvur, West Godavri District (State of A.P.).
20. The Sub Treasury Officer, Vikarabad, Ranga Reddy District (State of Telangana).

21. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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